

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 7 OF 2019 & IA No. 25 OF 2019 & IA No. 26 OF 2019 & IA No. 27 OF  
2019**

**Dated: 24th October, 2019**

**Present:** Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
  
Hon'ble Mr. Ravindra Kumar Verma, Technical  
Member(electricity)

**In the matter of:**

**M/s Uflex Limited**

**.... Appellant(s)**

**Versus**

**Uttar Pradesh Electricity Regulatory Commission**

**.... Respondent(s)**

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : C.K. Rai for R1  
Pradeep Misra for R2, R3

**ORDER**

List the matter for hearing on **12.03.2020**. Meanwhile, both the parties shall file written submissions, if any.

**Ravindra Kumar Verma  
Technical Member(electricity)**

**Justice Manjula Chellur  
Chairperson**

MK